## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2016

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri

V/s

M/s. Crimplon Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Sund Khana. Drewer Respondent tomorris

2. RAKESIA PUN CA to Rayon Pun Rakach S. Bu.

Petitioner

Order

CP. No. 23/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 26th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 16th August, 2016.